

**NATIONAL COMPANY LAW TRIBUNAL**

**राष्ट्रीय कंपनी विधि अधिकरण**

**CUTTACK BENCH**

**कटक खंडपीठ**

**ORDER OF THE HEARING ON 24<sup>th</sup> APRIL, 2024, 10:30 A.M.**

CP No. 114/CTB/2019, IA (Companies Act) No. 75/CB/2022

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

|                     |  |
|---------------------|--|
| Name of the Company | Devesh Kumar Sinha -Vs- Enterprise System Solutions Pvt. Ltd. (ESSPL) & Ors. |
| Under Section       | 241-242  |

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Satya Smruti Mohanty, Adv.  
Mr. Swayamjit Rout, Adv  
Mr. Sarvavid Subash Pradhan, Adv  
Mr. Goutam Rai, Adv  
Ms. Gyaninee Nayak, Adv  
Mr. Pratyusha Mohanty, Adv  
Mr. Sambit Sekhar Moharana, Adv

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv.  
Ms. S.Pholgu, Adv.  
Mr. Subham Agrawal, Adv.  
Mr. Abhijeet Agarwal, Adv.  
Mr. Jaish Joshi, Adv.  
Ms. Jagruti Sahoo, Adv.

**ORDER**

Both sides counsel present. Initial submission of the applicant counsel heard.  
For further hearing, matter adjourned to 26.06.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**